

HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ARRANGEMENTS FOR THE SITTING OF  
THE HONOURABLE JUDGES IN THE HIGH COURT  
DURING THE FIRST SPELL OF SANKRANTHI VACATION ON 07-01-2015

Sl.No.	Honourable Bench	Provisions	Court Halls
1	Hon'ble Sri Justice <b>C.Praveen Kumar &amp;</b> Hon'ble Sri Justice <b>Challa Kodanda Ram</b>	The Honourable Judges will take up Division Bench matters.	Court Hall No.24
2	Hon'ble Sri Justice <b>A. Rajasheker Reddy</b>	The Honourable Judge will take up Single Bench matters	Court Hall No.19

The matters will be on the following subjects:

1. Habeas Corpus matters.
2. Anticipatory Bail matters (if the crime is registered on or after 24.12.2014).
3. Bail Applications, if Bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges (if the impugned order is made on or after 24.12.2014).
4. Any other urgent matter which cannot wait till the end of the vacation (such as eviction/dispossession/demolition etc., (if the impugned order is passed on or after 24.12.2014) specifically permitted by the Honourable Senior Vacation Judge.
5. Notice of any application of extremely urgent nature shall be given to the Vacation Officers before 1-30 p.m., on the day of filing (05.01.2015).


**Note:**

- i) All lunch motions/urgent motions relating to the Honourable Division Bench shall be moved before the Honourable Sri Justice C. Praveen Kumar, Senior Vacation Judge, sitting in His Lordship's Chambers (Chambers attached to Court Hall No.24) at 10.00 A.M.
- ii) All lunch motions/urgent motions relating to the Honourable Single Bench shall be moved before the Honourable Sri Justice A. Rajasheker Reddy sitting in His Lordship's Chambers (Chambers attached to Court Hall No.19) at 10.00 A.M.
- iii) Honourable Judges will preside over the Single Benches after completion of the work of the Division Bench.

Routine matters will not be taken up since permission of the Honourable Senior Vacation Judge is required.

//BY ORDER//

03.01.2015

  
03/01/2015  
VACATION OFFICER